

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 257 OF 2017**

**Dated: 12<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s. KKK Hydro Power Limited**

**...Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. Pradeep Mishra  
Mr. Manoj Kumar Sharma for R.1

Ms. Swapna Seshadri

Ms. Nega Garg

Mr. Ashwin Ramanathan for R.2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **30.08.2018**.

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**

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